

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1067
ANSWERED ON:29.11.2012
POWER PLANTS
Rawat Shri Ashok Kumar

Will the Minister of POWER be pleased to state:

- (a) whether a Lignite based power plant is proposed to be set up in Uttar Pradesh with the help of a joint venture of the Uttar Pradesh State Power Generation Corporation and the Union Government;
- (b) if so, the details thereof along with the present status thereof;
- (c) the funds likely to be incurred thereon and the quantum of power likely to be generated;
- (d) the time by which the plant is likely to be set up; and
- (e) the steps taken to provide adequate compensation and job to members of the affected family whose land has been acquired for setting up of power plants?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) : As per information available with the Central Electricity Authority, there is no proposal to set up a lignite based power plant in Uttar Pradesh through a Joint Venture of Uttar Pradesh Power Generation Corporation and the Union Government.
- (b) to (e) : Do not arise.